

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-329 -2020 &
LD-VC-OCW- 178-2020Mhambre & Company,
Thr. Its Partners and ors.

..... Appellants

V e r s u s

Paola A. De Sequeira Mambro

..... Respondent

Adv. Gaurish Agni for the Appellants.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 5th November, 2020.**ORDER:**

Issue notice to the respondents, returnable on 7/12/2020.

2. Post the matter on 7/12/2020.
3. Once the parties appear this Court may dispose of this application finally.

DAMA SESHADRI NAIDU, J.

AP/-